

Export of Bamboos

2498. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries to which bamboos for "hukkas" are exported from India; and

(b) the quantity and the value of bamboos exported during the years 1956-57 and 1957-58?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Exports of Bamboos for "Hukkas" are not shown separately in the trade classification of the country. The information asked for is therefore not available.

(b)	Cwts.	Rs.
1956-57	24,333	2,98,000
1957-58	31,638	1,43,000

*(April to October, 1957)

*Figures in respect of later months are not available.

Note.—Figures for 1956-57 do not include export by land prior to January, 1957 as they were not recorded separately.

12-00 hrs.

OBITUARY REFERENCE TO SHRI SHAMBU DAYAL MISRA

Mr. Speaker: I have to inform the House of the sad demise of Shri Shambu Dayal Misra, who passed away in Delhi on the 13th April, 1958, at the age of 74.

Shri Misra was a Member of the Old Central Assembly. I am sure the House will join with me in conveying our condolences to the family of Shri Misra.

The House may kindly stand in allience for a minute to express its sorrow.

(The Members then stood in silence for a minute.)

MOTION FOR ADJOURNMENT

ACTION BY CERTAIN TEACHERS DUE TO NON-PAYMENT OF SALARIES

Mr. Speaker: I have received notice of an adjournment motion by Shri Hem Raj Barua and another by Shri Vajpayee and Shri U. L. Patil relating to the unrest created by the reported hunger strike of 18 teachers of the Arya Vedic Hindi Middle School of Kotla Mubarakpur, New Delhi, since 15th April for non-payment of that salaries for a year.

Normally I do not take notice of any hunger strike as a method and allow it to be brought here. This is a territory attached to the Centre. I would like to know what the situation is.

The Minister of Education (Dr. K. L. Shrimall): On the 9th April, 1958, five teachers of the Arya Vedic Hindi Middle School of Kotla Mubarakpur, New Delhi, represented to me in connection with non-payment of their salaries by the school management for the last about one year. They further mentioned that they had been given post-dated cheques by the school management in payment of their salaries which they refused to accept. The teachers also threatened to go on hunger-strike from the 15th April, 1958 if their salaries were not paid immediately.

The Delhi Administration who were asked to investigate the complaint have since reported that the affairs of the school had been mismanaged for some time. The school has permanent recognition up to the primary standard but only provisional recognition for the Middle Department. It is one of the 15 schools which were paid grants-in-aid last year after relaxation of conditions regarding production of accounts and pre-payment of salaries to teachers. In order to mitigate the hardships caused to the teachers by the non-payment of their salaries for the last 1 year the Ministry, has as a special case, issued